

(b) Out of 274641 habitations in U.P., 168875 habitations have been covered fully, 96604 partially and the remaining 9161 habitations are yet to be provided potable drinking water. The Chief Minister's Conference held on 4-5 July, 1996 has recommended full coverage within the next 2 to 3 years and the States have been asked to make a plan accordingly.

(c) 1148 habitations in Barabanki district in U.P. are yet to be provided potable drinking water.

(d) It has been decided to provide potable drinking water to all the uncovered habitations in Barabanki district in U.P. and elsewhere in the country by 1997-98.

(e) and (f). An integrated rural water supply and sanitation project is being implemented in U.P. with assistance from the World Bank. The hilly districts included in the project are Nainital, Pithoragarh, Dehradun, Chamoli, Uttarkashi, Pauri, Tehri and Almora.

[English]

#### NDC Meeting

\*473. DR. T. SUBBARAMI REDDY :  
SHRI SONTOSH MOHAN DEV :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether NDC meeting has proposed to be convened to approve the Ninth Plan approach;

(b) if so, whether the Government have proposed changes in the existing Gadgil-Mukherjee formula for devolution of resources amongst States;

(c) if so, the details thereof;

(d) whether the formation of Ninth Plan has been delayed; and

(e) if so, the time by which Ninth Plan is likely to be formulated and approved including the priorities of the plan?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) As per the present schedule, the Approach Paper to the Ninth Plan will be placed before the NDC in December, 1996.

(b) No, Sir. Government has not made any such proposal.

(c) Does not arise.

(d) and (e). The Ninth Plan is proposed to be put in place from the 1st April, 1997 which is the normal date for initiation of the Ninth Plan. The Approach Paper to the 9th Plan would inter-alia include the priorities of the Plan.

[Translation]

#### Allocation of LPG

\*474. DR. G.R. SARODE : Will the PRIME MINISTER be pleased to state :

(a) the criteria followed by the Union Government for allotment of LPG to the States;

(b) whether the State of Maharashtra is allotted their LPG quota on the basis of its population; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) to (c). Allotment of new gas connections is not made on State-wise basis. New LPG connections are released depending on total new customer enrolment at country level, slack available with distributors in the state, waiting lists and product availability. Efforts are however constantly on to release LPG connections to as many applicants and as early as possible. For this purpose, higher LPG availability is being planned by increasing the capacity of existing production sources and commissioning of new production facilities and new LPG import facilities. LPG import facilities at Kandla and Mangalore are expected to be commissioned during 1996-97 and more such facilities are contemplated. It is expected that by the year 2001, outstanding waitlists will be cleared and there will be only current waiting lists.

#### Deep Sea Fishing

\*475. SHRI MAHESH KUMAR M. KANODIA :  
SHRI DILEEPBHAI SANGHANI :

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether Murari Committee has submitted its report regarding deep sea fishing;

(b) if so, the details thereof;

(c) the efforts made by the Government to implement these recommendations;

(d) whether any time limit has been fixed for the same;

(e) if so, the details thereof;

(f) whether the Government have taken a decision thereon, so far; and

(g) if not, the reasons for not taking any steps on the recommendations of the said Committee?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) and (b). The Review Committee on Deep Sea Fishing Policy had submitted its report to the Government on 8th February, 1996. The recommendations are given in Statement attached.